

ports or from the Steel Authority of India Limited ; and

(b) if so, the steps proposed to be taken to rescue the scrap re-rollers from decimation ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE) : (a) and (b) The Re-rolling industry, including scrap re-rollers, contribute mainly in the production of bars and rods. The overall availability of alternative feed materials to the re-rolling units including re-rollable scrap, has been adequate to match with the country's requirement of finished products.

दक्षिण कोरियाई कंपनी द्वारा टी० वी० सेटों की सप्लाई

7204. श्री विरदा राम फुलवारिया : नया प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 24 मार्च 1984 के नवभारत टाइम्स में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि एक दक्षिण कोरियाई कंपनी ने भारत को 500 रुपए की दर से टेलीफोन सेट सप्लाई करने की पेशकश की है ;

(ख) क्या यह सच है कि दक्षिण कोरियाई कंपनी ने इस वर्ष के दौरान 20 से 30 लाख टी० वी० सेटों की मांग को देखते हुए 19 इंच की स्क्रीन वाले टी० वी० सेटों की सप्लाई की पेशकश की है ;

(ग) यदि हां, तो क्या सरकार कोरिया से टी० वी० सेट खरीदने का विचार कर रही है अथवा उन्हें किसी अन्य देश से खरीदे जाने का कोई प्रस्ताव है ; और

(घ) सरकार ने कितने टी० वी० सेटों की खरीद का लक्ष्य निर्धारित किया है और इस संबंध में ब्यौरा क्या है ?

इलेक्ट्रॉनिकी विभाग में तथा खाद्य और नागरिक पूर्ति मंत्रालय में उप मंत्री (डा० एम० एस० संजीवी राव) : (क) जी, हां।

(ख) जी, नहीं।

(ग) और (घ) ये प्रश्न ही नहीं उठते।

#### Allocation of Money under 20 Point Programme in Madhya Pradesh

7205. SHRI MADHAVRAO SCINDIA : Will the Minister of PLANNING be pleased to state :

(a) the amount of funds allocated to Madhya Pradesh for carrying out the various schemes under the 20-Point Programme during the first three years of the Sixth Plan ;

(b) the comparative figures in respect of other States and Union Territories for the purpose ; and

(c) the allocations sought and allocated under the programme for Madhya Pradesh and other States and Union Territories for 1984-85 ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) The 20-Point Programme was announced on 14-1-1982 and its implementation was taken up under the Annual Plan 1982-83. Therefore, information about outlays under the 20-Point Programme is available for two years i. e. 1982-83 and 1983-84. As the 20-Point Programme forms an integral part of the State Plans, separate outlays are not fixed for the programme. However, these are derived from the State Plans. For 1982-83 and 1983-84 Rs. 563.67 crores and Rs. 701.44 crores respectively are estimated to have been provided for the 20-Point Programme in the Madhya Pradesh Plan.

(b) A statement giving the outlays in the States and Union Territories for the 20-Point Programme during 1982-83 and 1983-84 is attached.

(c) Information about outlays for

the 20-Point Programme for 1984-85 will be available in the Annual Plan Document for 1984-85 which will be placed before Parliament after all the State Budgets are presented.

### Statement

#### *Outlays on 20-Point Programme during 1982-83 and 1983-84*

(Rs. crores)

Sl. No.	States/UTs.	1982-83	1983-84
1.	Andhra Pradesh	435.80	613.84
2.	Assam	154.13	192.24
3.	Bihar	491.26	509.35
4.	Gujarat	477.68	653.63
5.	Haryana	200.83	266.69
6.	Himachal Pradesh	59.19	79.11
7.	Jammu & Kashmir	74.41	80.05
8.	Karnataka	322.24	392.75
9.	Kerala	147.14	183.53
10.	Madhya Pradesh	563.67	701.44
11.	Maharashtra	863.83	953.77
12.	Manipur	29.68	26.48
13.	Meghalaya	20.13	20.48
14.	Nagaland	11.74	13.55
15.	Orissa	221.75	262.43
16.	Punjab	269.21	303.22
17.	Rajasthan	234.38	273.22
18.	Sikkim	8.60	9.58
19.	Tamil Nadu	357.64	458.71
20.	Tripura	21.64	31.20
21.	Uttar Pradesh	827.53	895.03
22.	West Bengal	299.40	289.45
23.	A & N Islands	4.88	6.54
24.	Arunachal Pradesh	16.76	18.82
25.	Chandigarh	4.99	7.07
26.	Dadra & Nagar Haveli	4.73	4.18
27.	Delhi	56.91	74.76
28.	Goa, Daman & Diu	19.01	21.52
29.	Lakshadweep	1.18	0.72
30.	Mizoram	13.00	10.65
31.	Pondicherry	7.22	7.55